

DIVISION BENCH

ITEM NO.178

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.20/2024 IN CP No. 71/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAHUL AWASTHI & ANR V/S MAARWADH INFRAVENTURES PVT LTD.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th July, 2024.

-Sd-

(Court Officer)

04th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*